

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1255/2018
M.A. No. 1399/2018
M.A. No. 1400/2018

New Delhi, this the 27th day of March, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Dr. Harshleen Kohli
D/o Mr. B.S. Kohli
Aged about 26 years
R/o 3/9-10 SF, Ramesh Nagar,
New Delhi-110015.

2. Dr. Mohit Tiwari
S/o Mr. V.K. Tiwari
Aged about 22 years
R/o K-127, GF-4,
Parkview Apartment,
Near Medimax Hospital,
Sector-12, Pratap Vihar,
Ghaziabad-201009.

All working as Junior Resident Doctor in
Guru Gobind Singh Govt. Hospital,
Govt. of NCT of Delhi,
Raghbir Nagar, New Delhi and
Dr. Hedgewar Arogya Sansthan,
Karkardooma. .. Applicants

(By Advocate: Shri Amit Verma)

Versus

1. Govt. of NCT of Delhi
Through its Secretary,
Department of Health and Family Welfare,
9th Level, 'A' Wing, Delhi Secretariat,
I.P. Estate, New Delhi-110002.

2. The Director,
Directorate of Health Services,
Govt. of NCT of Delhi,
F-17, Karkardooma, Delhi-110032.

3. Additional Medical Superintendent,
Guru Gobind Singh Govt. Hospital,
Govt. of NCT of Delhi,
Raghbir Nagar, New Delhi-110027.

4. Additional Medical Superintendent,
Dr. Hedgewar Arogya Sansthan,
Karkardoma, Govt. of NCT of Delhi,
Delhi-110032. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the applicants.

2. It is seen that the facts in case of each applicant are different and the contracts of the applicants are different and the term of their tenure is also different. The applicants also failed to file their offer of appointment letters along with the O.A.

3. Accordingly, MA 1399/2018 filed for joining together is dismissed. Consequently, the O.A. as well as MA 1400/2018 are also dismissed. However, the applicants are at liberty to file appropriate individual applications, if they are so advised, in accordance with law. No costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti /